

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 62**

TO BE ANSWERED ON THE 02ND FEBRUARY, 2022/ MAGHA 13, 1943 (SAKA)

TERRORIST INCIDENTS IN J&K AFTER ABROGATION OF ARTICLE 370

62. SHRI NEERAJ DANGI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of terrorist incidents taking place in Jammu and Kashmir since the abrogation of Article 370;

(b) the number of civilians and security personnel who have lost their lives in such terrorist incidents since the abrogation of Article 370; and

(c) the total amount of damage in terms of public and private property which have taken place in terrorist incidents?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): The number of terror incidents, terrorists killed, civilians who lost their lives and Security Forces (SFs) martyred in Jammu and Kashmir after repeal of Article 370 i.e. w.e.f. 5th August, 2019 till 26th January, 2022 are as under:-

Description	Number
Terror incidents	541
Terrorists killed	439
Loss of lives of civilians	98
SFs personnel martyred	109

(c): During these incidents no significant public property has been damaged. However, damages to private property of Rs. 5.3 crore (approx.) have been assessed.
